make, are not available in India due to recent cuts in imports;

(b) whether Government are aware that this will have an adverse effect on our food production; and

(c) the steps taken by Government to mitigate the hardships thus caused to farmers?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No.

(b) The present Import Policy regarding tractor spare parts is not likely to have an adverse effect on food production.

(c) Does not arise.

Construction of Second Shipyard

Shri H. N. Mukerjee:
Shri D. C. Sharma:
Shri Keshava:
Shri Mohamed Imam:
Shri Kodiyan:
Shri Subodh Hasda:
Shri S. C. Samanta:

Will the Minister of Transport and Communications be pleased to state:

(a) whether the report of the advance tcam of the Technical Mission on the site of the second shipyard is available to Government;

(b) if so, whether the report will be placed on the Table;

(c) whether the main mission was scheduled to come to India in September but has postponed the visit;

(d) the reasons for such postponement; and

(e) what steps are being taken to avoid delay in reaching decisions regarding the second yard?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). No report was expected from the advance party. The purpose of that party's visit was only to make a preliminary survey of the possible sites and collect gata for study by the full mission. (c) and (d). September was only a rough indication of the date by which the Full Mission was expected to come to India. The firm date, which was intimated later, was November and the Mission has since arrived in India and is doing its work.

Written Annoere

(e) The decisions regarding the establishment of the second Shipyard can only be taken after the Government have received and studied the report of the Shipyard Mission. It may be added that this project is scheduled to be taken up in the Third Plan Period.

Dum Dum Air Port

•304. Shri Biren Roy: Will the Minister of Transport and Communications be pleased to state:

(a) whether he is aware that the runways at the Dum Dum Airport have not yet been lengthened to the required International Civil Aviation Organisation size and specifications to take up regular long distance heavy jet-plane such as Boeing, DC-8 or TU-110 that will be operating on regular flying routes in the World by 1960; and

(b) when do Government contemplate to take up the work of construction of modern and bigger air-passenger and cargo terminal at Dum Dum?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): (a) Yes, Sir. The question whether the Dum Dum Airport should also be developed by 1960 to provide for Jet operations is still under consideration.

(b) In view of the heavy capital outlay involved, it is proposed to carry out the work in stages and it is expected that beginning will be made at a fairly early date.

Gram Sevaks

*395. Dr. Y. S. Parmar: Will the Minister of Community Development be pleased to state:

(a) whether there is any system of control on the activities of Gram Sevaks particularly the reports which they submit and their verification; and

(b) whether any physical inspection by any outside agency is made concerning the development activities?

The Minister of Community Development (Shri S. K. Dey): (a) Yes, Sir.

(b) The technical and administrative officers of this Ministry during the course of their visits to various blocks make an appraisal of the working of the programme. The Programme Evaluation Organisation carries out evaluation in the field as an independent body.

Rice

*306. Shri Ajit Singh Sarhadi: Will the Minister of Food and Agriculture be plessed to state:

(a) whether it is a fact that the Punjab Government acting as agent of the Government of India for procuring one lakh ton of rice in Punjab banned the export of rice in October, 1957 to lower its price; and

(b) whether it is a fact that by such ban, the price of Rice came down from Rs. 19/20 to Rs. 12/13?

The Minister of Fool and Agriculture (Shri A. P. Jain): (a) A ban on the export of Rice/Paddy from Punjab was imposed by the Government of India with effect from 30-9-1957 to ensure that the stocks of rice/paddy in Punjab remain available for procurement by the Punjab Government on behalf of the Government of India.

(b) After the harvest, prices of foodgrains come down as a general rule. This year also the price of rice in Punjab has recorded a decrease recently. In order to ensure a reasonable price for the grower and to purchase suitable quantities of rice, the Government have offered to purchase dara rice at Rs. 16/8/- per maund and Begmi at Rs. 18]- per maund bagged grain. Written Answers

*307. Shri Kalika Singh: Will the Minister of Railways be pleased to state:

(a) what approximate amount of foreign exchange is required for the fulfilment of the Second Plan target for Railways and what amount is likely to be available as a result of negotiations abroad during the Plan period; and.

(b) what is the total expenditure in the Railways Second Plan allocated for the benefit of Railway Staff including buildings, waterworks, emoluments and other amenities?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) In all about Rs. 425 crores will be required. It is premature, at this stage, to assess how much foreign exchange will be available through negotiations abroad during the Plan period.

(b) The Plan outlay for staff quarters and staff welfare is Rs. 50 crores. Emoluments of staff mainly form a part of ordinary working expenses and do not affect Plan outlay.

Fishing Industry in Kerala State

*308. Shri Kollyan: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Kerala Government have submitted any scheme to the Central Government to organise fishing industry in the State on co-operative basis;

(b) if so, the main features of the scheme; and

(c) the nature and extent of financial aid sought for by the State to implement the scheme?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No;

(b) and (c). Do not arise.